

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 15.04.2019**

**In the court of the Registrar**

**11:30 P.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 1321 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Manohar Reddy Vs. Edelweiss Asset Reconstruction Company Ltd.	Goutham Shivshankar
<b>2.</b>	I.A. No. 1327 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Madras Steels and Tubes "Megh Synergy" Vs. Matrix Boilers Pvt. Ltd.	Charu Sachdev

**Copy to: -**

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By Order**  
**-sd/-**

**Assistant Registrar**